

**(BILL NO. 9 OF 2004)**

**THE APPROPRIATION (NO. 2) BILL, 2004**



(As passed by the Legislative Assembly of the National Capital Territory  
of Delhi on 29.07.2004)

**BILL No. 9 OF 2004**  
**THE APPROPRIATION (NO.2) BILL, 2004**  
**A**  
**BILL**

to authorise payment and appropriation of sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services of the financial year 2004-2005

BE it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the Fifty-fifth Year of the Republic of India as follows :-

**Short Title.**

1. This Act may be called the Appropriation (No.2) Act, 2004

**Issue of**

Rs. 13495,90,30,000/-  
from and out of the Consolidated Fund of the National Capital Territory of Delhi for the financial year 2004-2005.

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi there may be paid and applied sums not exceeding those specified in column(5) of the Schedule amounting in the aggregate to the sum of thirteen thousand four hundred ninety five crores, ninety lakhs and thirty thousand rupees only towards defraying the several charges which will come in course of payment during the financial year 2004-2005 in respect of the services specified in column(2) of the Schedule.



**Appropriation**

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said period.

**THE SCHEDULE  
(See Section 2 and 3)**

(Rs. in thousands)

SUMS NOT EXCEEDING					
DEMAND NO.	SERVICES AND PURPOSES		Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2		3	4	5
1	Legislature	Revenue	57100	3900	61000
2	General Administration	Revenue	432800	20800	453600
		Capital	100000	0	100000
3	Administration of Justice	Revenue	800300	273100	1073400
4	Finance	Revenue	700540	100	700640
5	Home	Revenue	989000	1600	990600
		Capital	5000	0	5000
6	Education	Revenue	13427500	2800	13430300
		Capital	577700	0	577700
7	Medical and Public Health	Revenue	7061400	400	7061800
8	Social Welfare	Revenue	3116960	200	3117160
		Capital	12325800	0	12325800
9	Industries	Revenue	504400	200	504600
		Capital	144200	0	144200
10	Development	Revenue	1900100	2100	1902200
		Capital	1211750	8400	1220150
11	Urban Development and Public Works	Revenue	13820000	0	13820000
		Capital	35701750	650000	36351750
	Public Debt.	Revenue	0	16499130	16499130
		Capital	0	24190000	24190000
12	Loans to Government Servants	Capital	90000	0	90000
13	Pension	Revenue	340000	0	340000
	<b>Total</b>		<b>93306300</b>	<b>41652730</b>	<b>134959030</b>


This bill has been passed by the Legislative Assembly of National Capital Territory of Delhi on the 29 th day of July , 2004.



(CH. PREM SINGH)

**Speaker, Legislative Assembly of the  
National Capital Territory of Delhi**

I hereby certify that the Bill is a Money Bill for the purpose of section 24 of the Government of National Capital Territory of Delhi Act, 1991.



(CH. PREM SINGH)

Delhi

Dated : 29 th July, 2004

Speaker Legislative Assembly of the  
National Capital Territory of Delhi

